

[English]

## Central assistance to Karnataka

\*121. DR. V. VENKATESH : Will the Minister of PLANNING be pleased to state :

(a) whether the Central assistance has been allocated to the State of Karnataka for the Seventh Plan on the basis of the principles embodied in the modified Gadgil formula as decided by the National Development Council in 1980;

(b) if so, whether Karnataka State has also been provided additional general assistance for the externally aided projects approved for the State Plans; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) Yes, Sir.

(b) Karnataka State has also been provided with Central assistance for externally aided projects.

(c) Details in respect of (a) and (b) for the Seventh Plan period are indicated below :

(Rs. crores)

1. Normal assistance under modified Gadgil Formula.	767.72
2. Adjustment of Advance Plan Assistance for Relief works.	(—)7.99
3. Central assistance (net) (1—2)	759.73
4. Additional Central assistance for externally aided projects.	114.00

5. Central Assistance total (3+4) 873.73

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[Translation]

## Implementation of 20-Point Programme

\*122. SHRI VIJOY KUMAR YADAV : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the implementation of the 20-Point Programme in the country has been satisfactory; and

(b) if not, the steps taken for its proper implementation ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : (a) Yes, Sir. The implementation of the 20-Point Programme in the country has been improving. The number of items in which the performance was 80% and above of the target has increased from 17 in 1982-83 to 18 in 1983-84, 24 in 1984-85 and 24 in 1985-86. For the year 1986-87 information on all the items will be available only after the year is over. However, according to the information available for the 10 months' period for the year 1986-87 (April '86 to January '87), out of the 21 items covered in the Monthly Progress Report, the number of points under which performance was above 80% is 17.

(b) As a follow-up of the Monthly and Quarterly Progress Reports, the concerned Central Ministries and the State Governments are addressed bringing out the points/items in which performance is not satisfactory and they are requested to take suitable steps to see that the performance improves.

[English]

## Reservation of jobs for handicapped in Gazetted Posts

1114. SHRI R. M. BHOYE :  
SHRI D. L. BHATIA :

Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to reserve Gazetted Officers' jobs for physically handicapped persons particularly in Group 'A' and 'B'; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

#### Persons brought above poverty line

1115. CH. RAM, PRAKASH : Will the Minister of PLANNING be pleased to state :

(a) the number of persons brought above the poverty line during the last two years upto 31st January, 1987;

(b) the details of allocations proposed to be made for poverty alleviation programmes to each State in 1987-88; and

(c) the amount asked by each State, particularly Haryana ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) The poverty estimates at the national level are based on NSSO Survey, which was last carried out in 1983. No specific study for the persons brought above the poverty line during the last two years upto 31st January, 1987 has been done.

(b) and (c) A Statement giving the amount asked by each State, including Haryana, for poverty alleviation programmes, viz; IRDP, NREP, for 1987-88 and the allocations tentatively approved for inclusion in the respective State Plans is given below.

#### Statement

#### Statewise proposed and approved tentative outlays for 1987-88 for IRDP & NREP

(Rs. lakhs)

States	IRDP		NREP	
	Proposed outlay	Approved outlay	Proposed outlay	Approved outlay
1	2	3	4	5
Andhra Pradesh	2457.50	2062	2270	2300
Assam	1170	845	650	482
Bihar	4480	4161	4400	4000
Gujarat	1486.50	1367	800	792
Haryana	405.16	337	237	224
Himachal Pradesh	170	202	138	144
J & K	371	298	302.50	178